3857. DR. T. SUBBARAMI REDDY: Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) the details of schemes for the welfare of fishermen of the coastal areas, State-wise, including Andhra Pradesh;
- (b) whether Government provides any sort of help to fishermen to purchase boats, nets and vessels;
 - (c) if so, the amount spent thereon in the last three years, State-wise; and
- (d) whether any insurance scheme is provided specifically for the fishermen, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (SHRI PRATAP CHANDRA SARANGI): (a) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has been implementing a Centrally Sponsored Scheme (CSS) on 'Blue Revolution: Integrated Development and Management of Fisheries' in all States and Union territories including Andhra Pradesh with a total central outlay of ₹3000 crores. The "National Scheme of Welfare of Fishermen" is one of the components of CSS. The welfare activities covered under the component of National Scheme of Welfare of Fishermen are (i) Development of Model Fishermen village, (ii) Group Accident Insurance for Active Fishermen and (iii) Saving-cum-Relief.

- (b) and (c) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying under the CSS *inter-alia* provides financial assistance to the State Governments/Union Territories for supporting the (i) Traditional/Artisanal fishermen for purchase of boats as a replacement for traditional/wooden boats including nets, assistance for deep fishing etc. The details of amount released under the CSS during the last three years. State-wise details are given in Statement (*See* below).
- (d) Under the component on National Scheme of Welfare of Fishermen of the CSS, Group Accident Insurance for Active Fishermen in convergence with Pradhan Mantri Surakshya Bima Yojana (PMSBY) has been implemented to provide insurance coverage to active fishermen registered with the State Governments and Union Territories. The insurance coverage under the scheme includes (i) ₹2.00 lakh against death or permanent total disability and (ii) ₹1.00 lakh for partial permanent disability.

Statement

State-wise details of fund released during last three years (2016-17 to 2018-19) for purchase of boats, nets and vessels under the CSS-Blue Revolution: Integrated Development and Management of Fisheries

(₹ in lakhs)

Sl.	Name of the	Procurement of FRP Boat including
No.	Sates/UTs	nets and Deep Sea Fishing Vessels
1.	Andaman and Nicobar Islands	82.26
2.	Andhra Pradesh	335.23
3.	Daman and Diu	144.00
4.	Goa	82.71
5.	Gujarat	1610.88
6.	Karnataka	566.86
7.	Kerala	163.20
8.	Lakshadweep	0.00
9.	Maharashtra	20.00
10.	Odisha	238.52
11.	Tamil Nadu	28464.50
	Grand Total	31708.16

Stray animals in the country

†3858. SHRI SURENDRA SINGH NAGAR: SHRI AJAY PRATAP SINGH:

Will the Minister of ANIMAL HUSBANDRY, DAIRYING AND FISHERIES be pleased to state:

- (a) whether it is a fact that the number of stray animals is continuously increasing in rural areas of the country;
- (b) if so, the reasons therefor and whether Government has any plan to deal with this problem, if so, by when Government would be able to control the stray animals; and

[†]Original notice of the question was received in Hindi.